

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :28/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/2737/2025 BLAPL/1023/2025	VANTALA RAMU @ V.RAMU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /211 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000197/2024
2	D-BLAPL/2728/2025 BLAPL/1024/2025	DILLIP KUMAR SURJIT @ TUTU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TANGI (KHURDA) /498 /2023 2ND A.D.J,KHURDA(Khordha ) ST/0000023/2024
3	D-BLAPL/2734/2025 BLAPL/1025/2025	JAYA KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /282 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000204/2024
4	D-BLAPL/2681/2025 BLAPL/1026/2025	SAMBIT SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 A.D.J.,CHANDIKHOLE(Jajapur ) Spl/0000001/2025
5	D-BLAPL/2407/2025 BLAPL/1027/2025	MIRZA FIROZ BEG VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000022/2024
6	D-BLAPL/2692/2025 BLAPL/1028/2025	GOKULANANDA NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	ANGUL TOWN /659 /2024 A.D.J.,ANGUL(Anugul ) CT/0000261/2024
7	D-BLAPL/2695/2025 BLAPL/1029/2025	PURNA CHANDRA HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	KODINGA /199 /2023 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000012/2024
8	D-BLAPL/2525/2025 BLAPL/1030/2025	EKAN PANI VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	MALKANGIRI /41 /2023 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000046/2023
9	D-BLAPL/2712/2025 BLAPL/1031/2025	CHINMAYA TARAI @ CHINKU VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /368 /2024 ADDL SESSIONS JUDGE, KUJANG(Jagats CT/0000107/2024
10	D-BLAPL/2784/2025 BLAPL/1032/2025	UDAYA SINGH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	MUNIGUDA /268 /2024 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000131/2024
11	D-BLAPL/2780/2025 BLAPL/1033/2025	DHARAM DHIR @ NAYAK @ DHARMADHIR NAYAK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PATTAPUR (DIGAPAHANDI) /20 /2025 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000002/2025

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12	D-BLAPL/2599/2025 BLAPL/1034/2025	SUSANT SWAIN VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KODALA /11 /2025 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000001/2025
13	D-BLAPL/2786/2025 BLAPL/1035/2025	SALMAN KHAN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /935 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002228/2024
14	D-BLAPL/2374/2025 BLAPL/1036/2025	LIMAN SETH VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /275 /2024 J.M.F.C,HEMGIR(Sundargarh) GR/0000270/2024
15	D-BLAPL/2404/2025 BLAPL/1037/2025	SHANTI @ SHANTILATA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	INDUASTRIAL,NISA /274 /2023 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0001348/2023
16	D-BLAPL/2815/2025 BLAPL/1038/2025	SURENDRA SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BUGUDA /610 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000789/2024
17	D-BLAPL/2697/2025 BLAPL/1039/2025	SAIYAD JIYAHJUR RAHAMAN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	EOW,BHUBANESWAR /7 /2024 PRESIDING OFFICER,DESIGNATED CO CT/0000017/2024
18	D-BLAPL/2435/2025 BLAPL/1040/2025	CHHOTU @ SAROJ NAIK @ SOROJ NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /231 /2024 J.M.F.C. (II), PURI(Puri) GR/0000798/2024
19	D-BLAPL/2739/2025 BLAPL/1041/2025	KARTIK ROUSTRAY VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /85 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000108/2024
20	D-BLAPL/2467/2025 BLAPL/1042/2025	PAWAN KUMAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	NAYAPALLI P.S. /599 /2023 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0001257/2023
21	D-BLAPL/2552/2025 BLAPL/1043/2025	BISWAJIT @ BISWANATH HEMBRAM VS STATE OF ODISHA	KSHITISH KUMAR MOHAPATRA VS	SULIAPADA /147 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000093/2024
22	D-BLAPL/2796/2025 BLAPL/1044/2025	SIDHANT MAHANTY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /11 /2025 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000001/2025
23	D-BLAPL/2750/2025	BARUN JENA	PRADEEP KUMAR DAS	CHAMPUA /12 /2025

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	BLAPL/1045/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000005/2025
24	D-BLAPL/2806/2025 BLAPL/1046/2025	GOPAL KANTA @ TIKI @ TIKI KANTA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /312 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0001165/2024
25	D-BLAPL/2817/2025 BLAPL/1047/2025	ARUNA BISOI VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /80 /2024 A.D.J.,CUM SPECIAL JUDGE,BISSAMCUNDA TR/0000111/2024
26	D-BLAPL/2862/2025 BLAPL/1048/2025	NARAYAN SAGRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SEMILLIGUDA /50 /2021 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000044/2021
27	D-BLAPL/2863/2025 BLAPL/1049/2025	JITA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 J.M.F.C. BIJEPUR(Bargarh ) 2(A)CC/0000003/2025
28	D-BLAPL/2841/2025 BLAPL/1050/2025	MANGU SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	Maitri Vihar PS /18 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000079/2025
29	D-BLAPL/2811/2025 BLAPL/1051/2025	PRADIPTA BALIARSINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /303 /2024 S.D.J.M.,KHURDA(Khordha ) GR/0001121/2024
30	D-BLAPL/2865/2025 BLAPL/1052/2025	ROJINA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /28 /2025 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000014/2025
31	D-BLAPL/1424/2025 BLAPL/1053/2025	JOGI DORA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	AIRPORT /371 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0002291/2024
32	D-BLAPL/2482/2025 BLAPL/1054/2025	KUNA SAHOO VS STATE OF ODISHA	DILLIP KUMAR RAY VS	BASUDEVPUR /670 /2024 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0001037/2024
33	D-BLAPL/2822/2025 BLAPL/1055/2025	SUMAN KUMAR MUNI VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /792 /2024 J.M.F.C.,ASKA(Ganjam) GR/0002210/2024
34	D-BLAPL/2716/2025 BLAPL/1056/2025	RAHUL @ SATYARANJAN ROUL VS	AMLAN SHAKTI PAUL VS	DHAMNAGAR /143 /2019 SPECIAL JUDGE (POCSO), BHADRAK(B

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35	D-BLAPL/2823/2025 BLAPL/1057/2025	STATE OF ODISHA MAYADHAR PRADHAN VS STATE OF ODISHA	BHARAT JALLI VS	Spl/0000072/2019 TELKOI /322 /2024 SPECIAL JUDGE,KEONJHAR(Kendujhar)
36	D-BLAPL/2824/2025 BLAPL/1058/2025	SUMAN KUMAR MUNI VS STATE OF ODISHA	S.S.RAY (2) VS	Spl/0000065/2024 ASKA /793 /2024 J.M.F.C.,ASKA(Ganjam)
37	D-BLAPL/2848/2025 BLAPL/1059/2025	TANU @ TARANISEN KUMBHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GR/0002211/2024 BELPARA /322 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH
38	D-BLAPL/2725/2025 BLAPL/1060/2025	NATHA SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	GR/0001402/2024 KANTABANJI /16 /2025 J.M.F.C.,KANTABANJI(Balangir)
39	D-BLAPL/2731/2025 BLAPL/1061/2025	SIBA MANIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	GR/0000023/2025 BEGUNIA P.S. /8 /2023 2ND A.D.J.,KHURDA(Khordha )
40	D-BLAPL/2877/2025 BLAPL/1062/2025	SAROJ KUMAR PANDA VS STATE OF ODISHA	SUJIT KUMAR DAS VS	ST/0000112/2024 NAYAPALLI P.S. /436 /2022 J.M.F.C.(III),BHUBANESWAR(Khordha )
41	D-BLAPL/1009/2025 BLAPL/1063/2025	TUNA PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	CT/0004025/2022 ANGUL SADAR PS /574 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul )
42	D-BLAPL/2767/2025 BLAPL/1064/2025	PRABASINI BHUYAN @ PRABHASINI BHUYAN VS STATE OF ODISHA	UMAKANTA BARIK VS	CT/0000295/2024 KABISURYANAGAR /540 /2023 A.D.J.,KODALA(Ganjam)
43	D-BLAPL/2820/2025 BLAPL/1065/2025	PABITRA PANIGRAHI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ST/0000055/2024 / /0 SPECIAL JUDGE,BAUDH(Baudh )
44	D-BLAPL/2738/2025 BLAPL/1066/2025	KARTIK ROUSTRAY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	2(A)CC/0000002/2025 MALKANGIRI /402 /2023 S.D.J.M.,MALKANGIRI(Malkangiri )
45	D-BLAPL/2930/2025 BLAPL/1067/2025	RAJENDRA EKKA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	GR/0000489/2023 KINJIRKELA /230 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH

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46	D-BLAPL/2879/2025 BLAPL/1068/2025	RAVI RANJAN KUMAR VS STATE OF ODISHA	JNYANANANDA PANDA VS	AINTHAPALI /399 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000143/2024
47	D-BLAPL/2521/2025 BLAPL/1069/2025	NIRANJAN LENKA VS STATE OF ODISHA	DIPTIRANJAN MOHAPATRA VS	NISCHINTAKOILI /3 /2025 JMFC, NISCHINTAKOILI(Cuttack) GR/0000005/2025
48	D-BLAPL/2759/2025 BLAPL/1070/2025	MANAS NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /155 /2021 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000004/2025
49	D-BLAPL/2611/2025 BLAPL/1071/2025	SATYABRAT NAYAK @ SATYABRATA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BASTA /23 /2023 DISTRICT & SESSIONS JUDGE,BALASO ST/0000568/2023
50	D-BLAPL/2703/2025 BLAPL/1072/2025	SANDEEP VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	G.R.P.S.,BERHAMPUR /137 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002539/2024
51	D-BLAPL/2893/2025 BLAPL/1073/2025	KARTIK ROUTRAY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /743 /2023 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000916/2023
52	D-BLAPL/2763/2025 BLAPL/1074/2025	SAHADEBA BANUA VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /116 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000222/2024
53	D-BLAPL/2429/2025 BLAPL/1075/2025	BIKRAM MANDAL VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	M.V.79 /124 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000168/2022
54	D-BLAPL/2465/2025 BLAPL/1076/2025	RAMESH BADAJENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KANAS /272 /2024 JMFC, KANAS(Puri) GR/0000478/2024
55	D-BLAPL/2791/2025 BLAPL/1077/2025	NIBAS KANHAR VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BAUNISUNI /8 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000016/2025
56	D-BLAPL/2850/2025 BLAPL/1078/2025	SHYAM SUNDAR MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RASGOBINDPUR /134 /2024 DISTRICT & SESIONS JUDGE,BARIPAD. ST/0000243/2024
57	D-BLAPL/2385/2025	DHIRABAL PUJARI	NITYANANDA MOHAPATRA	//

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	BLAPL/1079/2025	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000037/2024
58	D-BLAPL/2887/2025 BLAPL/1080/2025	ASHOK KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /79 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal, Spl/0000080/2023
59	D-BLAPL/2890/2025 BLAPL/1081/2025	PRAKASH DIGAL VS STATE OF ODISHA	MAHES DAS VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal, 2(A)CC/0000002/2025
60	D-BLAPL/2889/2025 BLAPL/1082/2025	RAJU KUMAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	//0 S.D.J.M.,PADAMPUR(Bargarh ) 2(A)CC/0000489/2024
61	D-CMAPL/2076/2025 CMAPL/33/2025	MANAGOBINDA SATPATHY VS REGISTRAR, CO-OPERATIVE SOCIETIES (ODISHA),KHURDA	ADV. VS	// ()
62	D-CMAPL/3019/2025 CMAPL/34/2025	SAROJ KUMAR TRIPATHY VS SUJATA TRIPATHY	KIRTAN DANG VS	// ()
63	D-CMAPL/2277/2025 CMAPL/35/2025	SANJAY KUMAR PEREI VS STATE OF ODISHA	ADV. VS	// ()
64	D-CMAPL/2312/2025 CMAPL/36/2025	M/S PARADIP MARINE SERVICE,KHURDA VS PARADIP PORT TRUST,JAGATSINGHPUR	AKSHAYA KUMAR JENA VS	// ()
65	D-CMAPL/2602/2025 CMAPL/37/2025	PRAFULLA KUMAR DASH VS STATE OF ODISHA	ADV. VS	// ()
66	D-CMAPL/54975/2024 CMAPL/38/2025	BHAGIRATHI BISWAL VS BINAPANI SWAIN	BUDHIRAM DAS VS	// ()
67	D-CMP/54910/2024 CMP/125/2025	RUDRANANDAN MISHRA VS JAGANNATH SAHOO	GOPAL KRUSHNA MOHANTY VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000467/2021
68	D-CMP/3105/2025 CMP/126/2025	BASANTA KUMAR BARIK VS	KOUSIK ANANDA GURU VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)

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69	D-CMP/2336/2025 CMP/127/2025	CHANCHALA MOHAPATRA BASANTA KUMAR KHANDA VS THE STATE OF ODISHA, REPRESENTED THROUGH THE COLLECTOR, BALASORE.	AMIT PRASAD BOSE VS	EC/0000008/2024 // 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE
70	D-CMP/3251/2025 CMP/128/2025	MANORAMA NAYAK VS PRADEEP KUMAR MOHAPATRA	SIBANARAYAN BISWAL VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha)
71	D-CMP/3473/2025 CMP/129/2025	HARI @ HARISH CHANDRA BEHERA VS NILADRI ROUT	SUMIT KUMAR MOHANTY VS	CS/0002390/2023 // ADDL.CIVIL JUDGE (SR.DIVN.),3RD CO
72	D-CMP/3324/2025 CMP/130/2025	PRADIP KUMAR BARIK @ PRADEEP KU. BARIK VS RAMAKANTA DAS	UMA CHARAN MISHRA VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak )
73	D-CMP/3471/2025 CMP/131/2025	REBATI BEHERA VS ABHIRAM SAHOO	SUMIT KUMAR MOHANTY VS	CMA/0000153/2024 // ADDL.CIVIL JUDGE (SR.DIVN.),3RD CO
74	D-CMP/3235/2025 CMP/132/2025	THE LEELA , CANTEEN NO 1,ROURKELA VS ARUN KUMAR SINGH	PRASANTA KUMAR SATAPATHY VS	CMA/0000181/2021 // A.D.J.,SUNDARGARH(Sundargarh)
75	D-CMP/53970/2024 CMP/133/2025	PRAMOD SAHOO VS SANJAY PRADHAN	SAMARENDRA BAHADUR VS	Fao/0000006/2024 // CIVIL JUDGE (J.D.), NIALI(Cuttack)
76	D-CMP/3520/2025 CMP/134/2025	SK. KAMAR ALLI VS STATE OF ODISHA	MAHITOSH SINHA VS	EC/0000001/2024 // 1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR
77	D-CONTC/2674/2025 CONTC/455/2025	SIMANCHAL MOHAPATRA VS ASWATHY S., IAS	ADV. VS	IA/0000001/2024 // ()
78	D-CONTC/3415/2025 CONTC/456/2025	LAXMAN RANA VS SHALINI PANDIT, IAS	ADV. VS	// () //
79	D-CONTC/3417/2025 CONTC/457/2025	KRUSHNA SA VS ARAVIND AGRAWAL,IAS	ADV. VS	// () //

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80	D-CONTC/3419/2025 CONTC/458/2025	JALANDHAR SAHU VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
81	D-CONTC/3422/2025 CONTC/459/2025	KATHI PRADHAN VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
82	D-CONTC/3424/2025 CONTC/460/2025	RUSENDRA KUMAR SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
83	D-CONTC/3427/2025 CONTC/461/2025	JAGADANANDA DALBEHERA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
84	D-CONTC/3430/2025 CONTC/462/2025	MURALI MANHIRA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
85	D-CONTC/3457/2025 CONTC/463/2025	SOMANATH ROUT VS DEBA PRASAD DASH,OAS	ABHISHEK MOHANTY VS	// 0 //
86	D-CONTC/3498/2025 CONTC/464/2025	DR. MOHAN CHARAN MOHANTY VS ARAVIND AGRWARL,IAS	ADV. VS	// 0 //
87	D-CONTC/53345/2024 CONTC/465/2025	BIBHUTI BHUSAN MISHRA VS SALINI PANDIT, IAS	ADV. VS	// 0 //
88	D-CONTC/3027/2025 CONTC/466/2025	BIKRAMADITYA BISWAL VS GAURAV SHIVAJI ISALWAR,IAS	JAGABANDHU SAHU VS	// 0 //
89	D-CONTC/3042/2025 CONTC/467/2025	BANAMALI PATEL VS GAURAV SHIVAJI ISALWAR,IAS	JAGABANDHU SAHU VS	// 0 //
90	D-CONTC/3045/2025 CONTC/468/2025	DULAMANI SAHU VS GAURAV SHIVAJI ISALWAR,IAS	ADV. VS	// 0 //
91	D-CONTC/3049/2025	SRINNIBASH PATEL	JAGABANDHU SAHU	//

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	CONTC/469/2025	VS GAURAV SHIVAJI ISALWAR,IAS	VS	0 //
92	D-CONTC/3052/2025 CONTC/470/2025	RAJKUMAR SHARMA VS GAURAV SHIVAJI ISALWAR,IAS	ADV. VS	// 0 //
93	D-CONTC/3054/2025 CONTC/471/2025	PRATAP KUMAR MEHER VS GAURAV SHIVAJI ISALWAR,IAS	ADV. VS	// 0 //
94	D-CONTC/3057/2025 CONTC/472/2025	SUBASH CHANDRA BHANJA VS GAURAV SHIVAJI ISALWAR,IAS	JAGABANDHU SAHU VS	// 0 //
95	D-CONTC/3429/2025 CONTC/473/2025	PRIYARANJAN GARNAIK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
96	D-CONTC/3508/2025 CONTC/474/2025	MAGUNI CHARAN SAHU VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
97	D-CONTC/3064/2025 CONTC/475/2025	KUNIMA DIGAL VS BISWARAJ PANDA, D.F.O, BALLIGUDA FOREST DIVN.	ADV VS	// 0 //
98	D-CONTC/3236/2025 CONTC/476/2025	M.SATYANARAYAN PATRA VS ARUN GARG,SECY., W.R DEPT., ODISHA	ADV VS	// 0 //
99	D-CONTC/3537/2025 CONTC/477/2025	TAHAPOI NAHAK VS AMITA PATTNAIK,D.E.O,GANJAM	SWAGAT KUMAR SAHU VS	// 0 //
100	D-CONTC/3539/2025 CONTC/478/2025	RAJENDRA PRASADA PANDA @ RAJENDRA PRASAD PANDA VS AMITA PATTNAIK, D.E.O,GANJAM	ADV VS	// 0 //
101	D-CONTC/3545/2025 CONTC/479/2025	MIR. IBRAHIM ALI VS DR.SANTOSH KUMAR ROUT, D.E.O, CUTTACK	ADV. VS	// 0 //
102	D-CONTC/3547/2025 CONTC/480/2025	GHANA BEHERA VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/3573/2025 CONTC/481/2025	KALU MAJHI,PROJECT DIRECTOR-CUM- SPL. L.A.O, LOWER INDRA IRRIGATION PROJECT, KHARIAR DHARANIDHAR JENA VS USHA PADHEE,P. SECY., HOUSING AND U.D DEPT.	ADV. VS	// // 0 //
104	D-CONTC/3575/2025 CONTC/482/2025	ASHOK KUMAR DWARI VS USHA PADHEE,P. SECY., H AND UD DEPT.	ADV. VS	// 0 //
105	D-CONTC/3591/2025 CONTC/483/2025	RAMESH CHANDRA PATTANAYAK VS USHA PADHEE,P. SECY, H AND UD DEPT.	ADV. VS	// 0 //
106	D-CONTC/3595/2025 CONTC/484/2025	SAROJ KUMAR DWARI VS USHA PADHEE,P. SECY, H AND UD DEPT.	ADV. VS	// 0 //
107	D-CONTC/3551/2025 CONTC/485/2025	NASA @ KHAMEDEI SAGARIA VS KALU MAJHI, PROJECT DIRECTOR CUM SPL. L.A.O, LOWER INDRA IRRIGATION PROJECT	ADV. VS	// 0 //
108	D-CONTC/3558/2025 CONTC/486/2025	CHANDRA SEKHAR RATH VS SANJAY KUMAR SINGH,IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
109	D-CONTC/3562/2025 CONTC/487/2025	DRAUPADI SEJPADA VS PURNA CHANDRA SETHI,D.E.O, MAYURBHANJ	JYOTI RANJAN KHUNTIA VS	// 0 //
110	D-CONTC/3564/2025 CONTC/488/2025	HARAWATI PALO VS BIBEKANANDA DALEI, EXECUTIVE OFFICER, NAC, BALLIGUDA	ADV VS	// 0 //
111	D-CONTC/3566/2025 CONTC/489/2025	PRAHALLAD KUMAR GOCHHAIT VS PURNA CHANDRA SETHI,D.E.O, MAYURBHANJ	JYOTI RANJAN KHUNTIA VS	// 0 //
112	D-CONTC/3568/2025 CONTC/490/2025	SANJUKTA KUMARI DASH VS SUSANTA KUMAR DAS, CHIEF DISTRICT MEDICAL AND PM OFFICER, NAYAGARH	ADV VS	// 0 //
113	D-CONTC/3570/2025 CONTC/491/2025	BANALATA DASH VS SUBRAT SAHU, S.D.O (ELECTRICAL), TPCODL, KHANDAGIRI ELECTRICAL SUB DIVISION	ADV. VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/3607/2025 CONTC/492/2025	UMA CHARAN RATH VS USHA PADHEE,P. SECY. H AND UD DEPT.	ADV. VS	// 0 //
115	D-CONTC/167/2025 CONTC/493/2025	MAITRI ACHARJYA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
116	D-CONTC/1953/2025 CONTC/494/2025	RAJANI KISHORE NAYAK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
117	D-CONTC/3540/2025 CONTC/495/2025	RASHMITA DAS VS MANAS RANJAN PARIDA, SUPERINTENDING ENGINEER, RWS AND S DIVN, BHADRAK	ADV VS	// 0 //
118	D-CONTC/3541/2025 CONTC/496/2025	ANSHUJIT PUHAN VS MANAS RANJAN PARIDA, SUPDT. ENGR. I/C, RWS AND S DIVN., BHADRAK	ADV VS	// 0 //
119	D-CONTC/3549/2025 CONTC/497/2025	RASMI @ RASMITA BEHERA VS KALU MAJHI,PROJECT DIRECTOR-CUM-SPL. L.A.O, LOWER INDRA IRRIGATION PROJECT	ADV. VS	// 0 //
120	D-CONTC/3596/2025 CONTC/498/2025	PANCHANAN DAS VS USHA PADHEE,P.SECY., H AND UD DEPT.	ADV. VS	// 0 //
121	D-CONTC/3653/2025 CONTC/499/2025	HARDHIK ROUSTRAY VS ANIL MOHANTY,TAHASILDAR,GOP,PURI	PRAVASH CHANDRA JENA VS	// 0 //
122	D-CONTC/3656/2025 CONTC/500/2025	HARDHIK ROUSTRAY VS ANIL MOHANTY,TAHASILDAR,GOP, PURI	PRAVASH CHANDRA JENA VS	// 0 //
123	D-CONTC/3658/2025 CONTC/501/2025	MAMATA ROUSTRAY VS ANIL MOHANTY,TAHASILDAR,GOP,PURI	PRAVASH CHANDRA JENA VS	// 0 //
124	D-CONTC/3664/2025 CONTC/502/2025	MAMATA ROUSTRAY VS ANIL MOHANTY,TAHASILDAR,GOP,PURI	PRAVASH CHANDRA JENA VS	// 0 //
125	D-CONTC/3666/2025	HARDHIK ROUSTRAY	PRAVASH CHANDRA JENA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/503/2025	VS ANIL MOHANTY,TAHASILDAR,GOP,PURI	VS	() //
126	D-CONTC/55118/2024 CONTC/504/2025	KORAMANI PRADHAN VS ALAKA UPADHAYA, IAS	ADV. VS	// ()
127	D-CRLA/1369/2025 CRLA/126/2025	TUKUNA SOY VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CHOUHWAR /17 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/000006/2022
128	D-CRLA/1956/2025 CRLA/127/2025	PARSURAM KUMBHAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	NABARANGAPUR TOWN /223 /2022 DISTRICT AND SESSIONS JUDGE,NAWAPADA CT/000060/2022
129	D-CRLA/1617/2025 CRLA/128/2025	BIJU PANDA@BANKA VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	MANCHESWAR P.S. /203 /2023 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR CT/0000314/2023
130	D-CRLA/2070/2025 CRLA/129/2025	TUTUNA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /118 /2023 ADDL.SESSIONS JUDGE,ATHAGARH(CUTTACK) ST/0000170/2023
131	D-CRLA/2551/2025 CRLA/130/2025	SAHADEV GURU VS STATE OF ODISHA	JAGABANDHU SAHU VS	//0 A.D.J.,PADAMPUR(Bargarh ) CT/0000090/2012
132	D-CRLA/2761/2025 CRLA/131/2025	SARTUKA BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUSTRIAL,NISA /32 /2023 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000015/2023
133	D-CRLA/2830/2025 CRLA/132/2025	BISHNU CHARAN SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	TANGI /125 /2021 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000218/2021
134	D-CRLA/2691/2025 CRLA/133/2025	RANGA @ RANGABATI SAHU VS STATE OF ODISHA	DEVASHIS PANDA VS	PALLAHARA /21 /2016 A.D.J.,TALCHER(Anugul ) CT/0000098/2016
135	D-CRLMC/39072/2024 CRLMC/376/2025	PHULBANI MIRDHA @ KHIROD VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /240 /2004 SR. CIVIL JUDGE (WOMEN'S COURT), JHARSUGUDA GR/0000914/2004
136	D-CRLMC/2623/2025 CRLMC/377/2025	LAXMAN DEHURY VS	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /155 /2020 SPECIAL JUDGE,DEOGARH(Debagarh )

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/2685/2025 CRLMC/378/2025	STATE OF ODISHA JADUMANI GIRI VS	ARIJEET MISHRA VS	Spl/000028/2020 GHAGARBEDA /27 /2024 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M
138	D-CRLMC/1607/2025 CRLMC/379/2025	STATE OF ODISHA MANORANJAN JENA VS	SANTOSH KUMAR DASH VS	CT/0000145/2024 CHANDAKA P.S. /66 /2013 J.M.F.C.,BHUBANESWAR(Khordha )
139	D-CRLMC/2726/2025 CRLMC/380/2025	STATE OF ODISHA LALA @ LAL SAHU VS	SUSHANTA KUMAR JOSHI VS	GR/0000412/2013 PATNAGARH /4 /2012 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH
140	D-CRLMC/2434/2025 CRLMC/381/2025	STATE OF ODISHA ANIL KU. BARAL@ANIL BARAL VS	TARA PRASAD MOHAPATRA VS	GR/0000004/2012 BASELI SAHI PS /258 /2020 DISTRICT & SESSIONS JUDGE,PURI(Pur
141	D-CRLMC/2735/2025 CRLMC/382/2025	STATE OF ODISHA AKSHYA @ AKSHAY KUMAR DEY VS	ARUN KUMAR BEHERA VS	TR/0000035/2021 SPECIAL P.S.(ENERGY) /15 /2008 SPL.JUDGE,BALASORE(Baleshwar)
142	D-CRLMC/2652/2025 CRLMC/383/2025	STATE OF ODISHA MADAN@TULARAM MURMU VS	PARTHA SARATHI DAS VS	Spl/0000018/2008 KEONJHAR SADAR /150 /2017 ADDL.DIST.JUDGE,KEONJHAR(Kendujh
143	D-CRLMC/2744/2025 CRLMC/384/2025	STATE OF ODISHA SOUMYA RANJAN MOHAPTRA VS	BHUBANESWAR DASH VS	ST/0000002/2019 TIRTOL /140 /2016 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagat
144	D-CRLMC/1207/2025 CRLMC/385/2025	STATE OF ODISHA CHINMAYA KUMAR DASH VS	PRANAYA KUMAR SWAIN VS	GR/0000515/2016 MADHUPATNA /17 /2019 J.M.F.C.(IV),CUTTACK(Cuttack)
145	D-CRLMC/2247/2025 CRLMC/386/2025	STATE OF ODISHA OKIL SEIKH@OKIL SEKH@UKIL VS	JUGALA KISHORE PANDA VS	ICC/0000056/2022 ANGUL TOWN /342 /2015 DISTRICT AND SESSIONS JUDGE,ANGU
146	D-CRLMC/2564/2025 CRLMC/387/2025	STATE OF ODISHA SAGAR BEHERA VS	LAXMI CHARAN BEHERA VS	CT/0000075/2016 RAMBHA (KHALLIKOTE) /303 /2021 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
147	D-CRLMC/2461/2025 CRLMC/388/2025	STATE OF ODISHA BHARAT@DUTIKRUSHNA@DYUTIKRUSHNA PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GR/0000838/2021 POLASARA PS /222 /2021 JMFC, POLSARA(Ganjam) GR/0000352/2021

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/2730/2025 CRLMC/389/2025	ATALA@ATAL SAMANTA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHURDA MODEL /779 /2023 S.D.J.M.,KHURDA(Khordha ) GR/0001127/2023
149	D-CRLMC/2462/2025 CRLMC/390/2025	MAHAVIR BHOL VS STATE OF ODISHA	RAKESH BEHERA VS	PURI SADAR /32 /2025 NYAYADHIKARI,PURI(Puri) GR/0000040/2025
150	D-CRLMC/336/2025 CRLMC/391/2025	KARUNAKAR SWAIN@NACHHIA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARSHAGHAI /339 /2021 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000090/2021
151	D-CRLMC/348/2025 CRLMC/392/2025	SANJAY KUMAR SETHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK TOWN /455 /2023 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001932/2023
152	D-CRLMC/2679/2025 CRLMC/393/2025	PRATAP SETHY@BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /235 /2010 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0001097/2010
153	D-CRLMC/2749/2025 CRLMC/394/2025	GOBINDA BHATRIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /157 /2019 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000095/2024
154	D-CRLMC/2779/2025 CRLMC/395/2025	JAYANTI BEJ VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BASUDEVPUR /186 /2021 J.M.F.C.,BASUDEVPUR(Bhadrak ) ICC/0000124/2021
155	D-CRLMC/2507/2025 CRLMC/396/2025	PRASANTA SETHI VS STATE OF ODISHA	LAMBODAR ACHARI VS	BADABAZAR /132 /2012 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001205/2012
156	D-CRLMC/2558/2025 CRLMC/397/2025	MITU GHADEI@BIJAY GHADEI VS STATE OF ODISHA	ASHOK DAS VS	BAIDYANATHPUR /163 /2011 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001052/2011
157	D-CRLMC/2637/2025 CRLMC/398/2025	JAGANNATH KUMAR PADHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	BAIDYANATHPUR /608 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000084/2023
158	D-CRLMC/2376/2025 CRLMC/399/2025	SUBRAT KUMAR PADHY VS STATE OF ODISHA	SUMIT SEKHAR PATTNAIK VS	INFOCITY PS /367 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0001339/2023
159	D-CRLMC/2183/2025	PRASANTA@PRATAP KUMAR SATAPATHY	LAMBODOR ACHARI	ANGUL SADAR PS /556 /2021

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/400/2025	VS STATE OF ODISHA	VS	CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR
160	D-CRLMC/2524/2025 CRLMC/401/2025	RANJAN KUMAR PRADHAN VS PARIKHITA GIRI	USHARANI PATI VS	GR/0000925/2021 //0 J.M.F.C.,BALASORE(Baleshwar)
161	D-CRLMC/2793/2025 CRLMC/402/2025	JAGABANDHU NAYAK @ JAGANATH NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ICC/0000255/2012 DIGAPAHANDI /197 /2017 J.M.F.C.,DIGAPAHANDI(Ganjam)
162	D-CRLMC/1348/2025 CRLMC/403/2025	SUNITA MUND VS STATE OF ODISHA	SURAJ MOHANTY VS	GR/0000215/2017 BONTH /138 /2024 S.D.J.M.,BHADRAK(Bhadrak )
163	D-CRLMP/2701/2025 CRLMP/150/2025	PUSHPANJALI BEHERA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	GR/0001979/2024 Bamapada (Industrial Area) /131 /2024 ( ) //
164	D-CRLMP/2103/2025 CRLMP/151/2025	SUSHAMA KUJUR VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	SUNDARGARH TOWN /289 /2024 ( ) //
165	D-CRLMP/2236/2025 CRLMP/152/2025	BALESWAR MANGARAJ VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	NIRAKARPUR /298 /2024 ( ) //
166	D-CRLMP/2544/2025 CRLMP/153/2025	MAMATA MOHAPATRA VS STATE OF ODISHA	APARES BHOI VS	//0 ( ) //
167	D-CRLREV/39063/2024 CRLREV/47/2025	SWAROOP KUMAR SAHOO VS SUCHETA SAHOO	SHIB SHANKAR MOHANTY VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE
168	D-CRLREV/2704/2025 CRLREV/48/2025	SWARNAPRAVA BHUYAN VS PRACHI TARA SAHOO	LOKESH GOURAB MAHARANA VS	CRA/0000024/2022 //0 DISTRICT & SESSIONS JUDGE,CUTTAC
169	D-CRLREV/2663/2025 CRLREV/49/2025	BIDYASHREE PARIDA VS STATE OF ODISHA(VIG.)	JAJATI KESHARI KHUNTIA VS	CRA/0000027/2024 CUTTACK VIGILANCE /4 /2023 SPL.JUDGE (VIG),CUTTACK(Cuttack)
170	D-FAO/3502/2025 FAO/39/2025	THE MANAGER LEGAL, M /S THE NEW INDIA ASSURANCE CO.LTD., CUTTACK VS	BIJOY DASMOHAPATRA VS	CRMC/0000019/2024 // COMNR.FOR EMPLOYEES COMP./ASST

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171	D-FAO/2755/2025 FAO/40/2025	BALARAM BARIK EXECUTIVE ENGINEER,BERHAMPUR ELECTRICAL DIVISION, SOUTHCO,GANJAM VS KUMARI SETHI	DEBENDRA KUMAR MOHANTY VS	EC/0000072/2008 // COMMISSIONER EMPLOYEES COMPEN EC/0000029/2016
172	D-MACA/52980/2024 MACA/121/2025	SHRIRAM GENERAL INSURANCE CO.LTD.,BBSR VS SURYAKANT SAHOO	ADAM ALI KHAN VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000020/2021
173	D-MACA/53199/2024 MACA/122/2025	THE TATA AIG GENERAL INSURANCE CO. LTD., KOLKATA VS PARSURAM SAHU	ADAM ALI KHAN VS	// 1ST ADDL SESSIONS JUDGE CUM PO,CUTTACK Mac/0000011/2023
174	D-MACA/54542/2024 MACA/123/2025	M/S ICICI LOMBARD GENERAL INSURANCE CO.LTD.,BBSR VS SMRUTI RANJAN PRUSTY	ANUPAM DASH VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000018/2017
175	D-MACA/343/2025 MACA/124/2025	ORIENTAL INSURANCE CO.LTD., KALAHANDI VS CHHABI MAJHI@JAYADEV	PRAMOD KUMAR TRIPATHY VS	// 1ST ADDL SESSIONS JUDGE CUM PO,CUTTACK Mac/0000019/2022
176	D-MACA/1196/2025 MACA/125/2025	ORIENTAL INSURANCE CO. LTD.,BALANGIR VS SOBHA JAL	RIMJHIMBALA PATI VS	// 1ST M.A.C.T.,BALANGIR(Balangir) Mac/0000042/2019
177	D-MACA/52269/2024 MACA/126/2025	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LIMITED, CUTTACK VS SANTILATA BARIK	ADAM ALI KHAN VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000343/2018
178	D-MACA/1424/2025 MACA/127/2025	ORIENTAL INSURANCE CO. LTD.,BBSR VS BALARAM PRADHAN	PRAMOD KUMAR TRIPATHY VS	// 1ST MACT, PURI(Puri) Mac/0000249/2018
179	D-MACA/55092/2024 MACA/128/2025	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. ROURKELA.,CUTTACK VS FULTULI BHAGAT	PRASANTA KUMAR MAHALI VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000023/2007
180	D-MACA/877/2025 MACA/129/2025	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR VS KAUSALYA BARIHA	ANUPAM DASH VS	// 1ST ADDL SESSIONS JUDGE CUM PO,CUTTACK Mac/0000001/2022
181	D-MACA/2305/2025 MACA/130/2025	MADHUSMITA BEHERA VS SANGITA AGARWAL	KAPILA CHARAN NAYAK VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0001698/2019

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-MACA/2453/2025 MACA/131/2025	THE BRANCH MANAGER , M/S. ORIENTAL INSURANCE CO. LTD., JEYPORE VS DAMBARU GADABA	PRASANTA KUMAR MAHALI VS	// DISTRICT AND SESSIONS JUDGE,NAWA Mac/0000002/2021
183	D-MACA/2455/2025 MACA/132/2025	THE BRANCH MANAGER, M/S.ORIENTAL INSURANCE CO. LTD., JEYPORE VS RAMA GADABA @ RAMCHANDRA	PRASANTA KUMAR MAHALI VS	// DISTRICT AND SESSIONS JUDGE,NAWA Mac/0000003/2021
184	D-MACA/2522/2025 MACA/133/2025	SOBHA JAL@SOBHA JALA VS CHANDAN KUMAR AGRAWAL	JAGABANDHU SAHU VS	// 1ST M.A.C.T.,BALANGIR(Balangir) Mac/0000042/2019
185	D-MACA/53295/2024 MACA/134/2025	D.M.,ORIENTAL INSURANCE CO.LTD.,SAMBALPUR VS BANITA SUNA	MAHITOSH SINHA VS	// A.D.J.,BARGARH(Bargarh ) Mac/0000008/2021
186	D-MACA/2847/2025 MACA/135/2025	KESHAB PRUSTY VS AMULI SAHOO	BISWAJIT MOHANTY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001033/2020
187	D-MACA/3557/2025 MACA/136/2025	NEW INDIA ASSURANCE CO. LTD., CUTTACK VS SUBRAT SUBUDHI	PRASANT KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000103/2021
188	D-MATA/2048/2025 MATA/45/2025	PRASANTA KUMAR PRADHAN VS BHARATI BEHERA	UMAKANT SAHOO VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000141/2020
189	D-MATA/3245/2025 MATA/46/2025	TRUPTIMAYEE DASH @ CHARULATA VS NARAYAN PUSPALAK	HRUDANANDA MOHAPATRA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000126/2021
190	D-MSA/3317/2025 MSA/3/2025	HIMANSU SEKHAR MISHRA VS ODISHA REAL ESTATE APPELLATE TRIBUNAL, KHURDA	SURYAKANTA DASH VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000063/2023
191	D-RSA/2966/2025 RSA/56/2025	N.PARAMESWARAM VS STATE OF ODISHA	BASUDEV MISHRA VS	// DISTRICT AND SESSIONS JUDGE,NAWA RFA/0000041/2022
192	D-TRP(C)/3408/2025 TRP(C)/28/2025	PRATIMA ROUT @ PRATIMA BISWAL VS DILLIP KUMAR BISWAL	SURESH CHANDRA PRADHAN VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000195/2024
193	D-WA/3381/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/265/2025	VS	VS	0
		BISWANATH NAG		//
194	D-WA/3384/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	//
	WA/266/2025	VS	VS	0
		KRUSHNA CHANDRA BISWAL		//
195	D-WA/2570/2025	GANGADHAR PRADHAN	LALATENDU SAMANTARAY	//
	WA/267/2025	VS	VS	0
		STATE OF ODISHA		//
196	D-WA/2585/2025	GAGAN BIHARI ROUT	LALATENDU SAMANTARAY	//
	WA/268/2025	VS	VS	0
		STATE OF ODISHA		//
197	D-WA/2594/2025	DUSHASAN SAHOO	LALATENDU SAMANTARAY	//
	WA/269/2025	VS	VS	0
		STATE OF ODISHA		//
198	D-WA/3217/2025	STATE OF ODISHA	SONAK MISHRA, A.S.C.	//
	WA/270/2025	VS	VS	0
		BISWANATH DAS		//
199	D-WA/53884/2024	A.RAJENDRA PRASAD	SOUMYA JYOTI BISWAL	//
	WA/271/2025	VS	VS	0
		SUB REGISTRAR, JATNI, KHURDA		//
200	D-WA/3450/2025	NIKALAS @ NICALAS KHOSLA	NEELAKANTHA PANDA	//
	WA/272/2025	VS	VS	0
		STATE OF ODISHA		//
201	D-WA/53038/2024	ODISHA STATE WEREHOUSING CORPORATION, BBSR	NAGENDRA KUMAR MOHANTY	//
	WA/273/2025	VS	VS	0
		BISHNU CHARAN PATI		//
202	D-WA/1091/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/274/2025	VS	VS	0
		DURGA PRASAD NAIK		//
203	D-WA/51953/2024	BHAGABAT PRASAD TRIPATHY	SAMIR KUMAR MISHRA, (SR.ADV.)	//
	WA/275/2025	VS	VS	0
		LINGARAJ TRIPATHY		//
204	D-WA/2431/2025	STATE OF ODISHA	SURYA NARYAN PATNAIK,A.G.A	//
	WA/276/2025	VS	VS	0

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205	D-WA/2032/2025 WA/277/2025	SAROJ KUMAR PANDA PRADYUMNA KUMAR MOHANTY VS UNION OF INDIA	SANJIB MOHANTY VS	// // 0 //
206	D-WA/2441/2025 WA/278/2025	STATE OF ODISHA VS PRATAP KUMAR PATEL	SASWAT DAS,A.G.A VS	// 0 //
207	D-WA/2430/2025 WA/279/2025	STATE OF ODISHA VS KANCHAN PRAVA MUND	JATESWAR NAYAK,A.G.A VS	// 0 //
208	D-WA/2937/2025 WA/280/2025	STATE OF ODISHA VS ABANTI BEHERA	BIBEKANANDA NAYAK, A.G.A. VS	// 0 //
209	D-WA/2795/2025 WA/281/2025	STATE OF ODISHA VS ARADHYA PRADHAN	JATESWAR NAYAK, A.G.A. VS	// 0 //
210	D-WA/2938/2025 WA/282/2025	STATE OF ODISHA VS ARATIRANI SWAIN	SASWAT DAS, A.G.A. VS	// 0 //
211	D-WP(C)/54911/2024 WP(C)/2848/2025	GO DIGIT GENERAL INSURANCE COMPANY LTD.,MAHARASHTRA. VS THE INSURANCE OMBUDSMAN, BBSR	ADAM ALI KHAN VS	// 0 //
212	D-WP(C)/1135/2025 WP(C)/2849/2025	GOBINDA CHANDRA ROUT VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
213	D-WP(C)/3396/2025 WP(C)/2850/2025	GANGADHAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
214	D-WP(C)/3392/2025 WP(C)/2851/2025	RASHMITA MOHANTY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
215	D-WP(C)/3394/2025 WP(C)/2852/2025	GANGADHAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //

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216	D-WP(C)/3397/2025 WP(C)/2853/2025	GANGADHAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
217	D-WP(C)/1744/2025 WP(C)/2854/2025	SARAT CHANDRA MOHANTY VS EPFO, NEW DELHI	SARADA PRASANNA SARANGI VS	// 0 //
218	D-WP(C)/3395/2025 WP(C)/2855/2025	GANGADHAR JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
219	D-WP(C)/3286/2025 WP(C)/2856/2025	PRANATI MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
220	D-WP(C)/3400/2025 WP(C)/2857/2025	GANGADHAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
221	D-WP(C)/3387/2025 WP(C)/2858/2025	SANJUKTA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
222	D-WP(C)/822/2025 WP(C)/2859/2025	AVIJIT JENA VS STATE OF ODISHA	DEBENDRANATH MISRA VS	// 0 //
223	D-WP(C)/3403/2025 WP(C)/2860/2025	GANGADHAR JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
224	D-WP(C)/3390/2025 WP(C)/2861/2025	GANGADHAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
225	D-WP(C)/2542/2025 WP(C)/2862/2025	STATE OF ODISHA VS ALEKHA KUMAR MALLIK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
226	D-WP(C)/3354/2025 WP(C)/2863/2025	SUJATA KUMARI DASH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
227	D-WP(C)/3411/2025	TIKELAL KUMBHAR	ANIL KUMAR DAS	//

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	WP(C)/2864/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/1747/2025 WP(C)/2865/2025	ASHOK KUMAR MOHANTY VS EPFO, NEW DELHI	SARADA PRASANNA SARANGI VS	// 0 //
229	D-WP(C)/3285/2025 WP(C)/2866/2025	PRADEEP KUMAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
230	D-WP(C)/3405/2025 WP(C)/2867/2025	GANGADHAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
231	D-WP(C)/2689/2025 WP(C)/2868/2025	SIDDHARTHA SWARUP JENA VS LITUSHREE JENA	LALITENDU MISHRA VS	// 0 //
232	D-WP(C)/3407/2025 WP(C)/2869/2025	GANGADHAR JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
233	D-WP(C)/3518/2025 WP(C)/2870/2025	DILIP KUMAR NANDA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
234	D-WP(C)/2827/2025 WP(C)/2871/2025	MANAS KUMAR SAHOO VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
235	D-WP(C)/55150/2024 WP(C)/2872/2025	BALABHADRA PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
236	D-WP(C)/3519/2025 WP(C)/2873/2025	SURESH CHANDRA MANDAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
237	D-WP(C)/1700/2025 WP(C)/2874/2025	DEEPAK KUMAR ROUT VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
238	D-WP(C)/3504/2025 WP(C)/2875/2025	SATYABHAMA SUNDARAY VS	AJAYA KUMAR NANDA VS	// 0

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239	D-WP(C)/3503/2025 WP(C)/2876/2025	STATE OF ODISHA BIRABARA BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
240	D-WP(C)/3500/2025 WP(C)/2877/2025	STATE OF ODISHA RAMESH CHANDRA PUSPALAKA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
241	D-WP(C)/1584/2025 WP(C)/2878/2025	THE STATE OF ODISHA SANJUKTA SINGH VS	UMAKANT SAHOO VS	// // 0
242	D-WP(C)/3699/2025 WP(C)/2879/2025	STATE OF ODISHA NIRANJAN PRADHAN VS	SATYAJIT MOHAPATRA (2) VS	// // 0
243	D-WP(C)/2786/2025 WP(C)/2880/2025	UNION OF INDIA A.HEMALATA VS	STHITI PRAGYAN SUNANDINI VS	// // 0
244	D-WP(C)/3499/2025 WP(C)/2881/2025	R.D.C. BERHAMPUR KRISHNA MADHAB NAIK VS	SUDHASHREE PASAYAT VS	// // 0
245	D-WP(C)/3482/2025 WP(C)/2882/2025	SUJATA NAYAK SABITA MADHUAL VS	RAMA KRISHNA BISOI VS	// // 0
246	D-WP(C)/1975/2025 WP(C)/2883/2025	STATE OF ODISHA HADUBANDHU NAYAK VS	MANOJ KUMAR NAYAK VS	// // 0
247	D-WP(C)/3486/2025 WP(C)/2884/2025	UNION OF INDIA DR. URMILA MISHRA VS	RAMDAS ACHARY VS	// // 0
248	D-WP(C)/718/2025 WP(C)/2885/2025	STATE OF ODISHA AMRIT NAYAK VS	SUKANTA KUMAR MISHRA VS	// // 0
249	D-WP(C)/2971/2025 WP(C)/2886/2025	STATE OF ODISHA WOMEN ORGANISATION FOR SOCIO CULTURAL AWARENESS, MANDUA, KEONJHAR VS	VS V. RANGANATH SWAMY VS	// // 0
		COMMISSIONER OF INCOME TAX (EXEMPTIONS), AAYAANKAR BHAWAN, HYDERABAD		//

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250	D-WP(C)/3170/2025 WP(C)/2887/2025	DASHARATHI NAYAK VS STATE OF ODISHA	SIDHANT DAS VS	// 0 //
251	D-WP(C)/3420/2025 WP(C)/2888/2025	ASHISH KUMAR SAHOO VS THE COLLECTOR, KENDRAPARA	ARIJEET MISHRA VS	// 0 //
252	D-WP(C)/3113/2025 WP(C)/2889/2025	M/S JAGDISH PRASAD AGARWALLA AND CO., LAXMI BAZAR, DHENKANAL VS THE COMMNR. OF CT AND GST, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
253	D-WP(C)/3435/2025 WP(C)/2890/2025	NIKHILA KUMAR MOHANTY @ LUTU MOHANTY VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
254	D-WP(C)/3484/2025 WP(C)/2891/2025	THE ELECTRICAL SECTION OFFICER (ESO), P.HD, TPWODL, SAMBALPUR VS MITHILA BEHERA	PRASANTA KUMAR TRIPATHY VS	// 0 //
255	D-WP(C)/2493/2025 WP(C)/2892/2025	HIMANSU BARIK VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
256	D-WP(C)/3497/2025 WP(C)/2893/2025	M/S. SEVEN HILLS ESTATE LTD., SIBASURUBALI, PURI VS ORISSA STATE CONSUMER DISPUTE REDRESSAL COMMISSION, BIDANASI, CUTTACK	PRASANT KISHOR RAY VS	// 0 //
257	D-WP(C)/3451/2025 WP(C)/2894/2025	SANGITA NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
258	D-WP(C)/3443/2025 WP(C)/2895/2025	BIJAYA KUMAR BISWAL VS REGIONAL MANAGER, STATE BANK OF INDIA, BBSR	BADRINARAYAN PANDA VS	// 0 //
259	D-WP(C)/3496/2025 WP(C)/2896/2025	SANTOSH KUMAR GUPTA VS DISTRICT CONSUMER DISPUTE REDRESSAL, NUAPADA	SURAJ MOHANTY VS	// 0 //
260	D-WP(C)/3487/2025 WP(C)/2897/2025	JAYANTA KUMAR SOREN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
261	D-WP(C)/3495/2025	BIDYADHAR MOHANTY	LAXMAN PRADHAN	//

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	WP(C)/2898/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/3492/2025 WP(C)/2899/2025	SURYAKANTA DAS VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //
263	D-WP(C)/3447/2025 WP(C)/2900/2025	SHRADHANJALI PRADHAN VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
264	D-WP(C)/3490/2025 WP(C)/2901/2025	PARIJEET SENGUPTA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
265	D-WP(C)/3489/2025 WP(C)/2902/2025	DR. RAMA CHANDRA ROUT VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
266	D-WP(C)/3453/2025 WP(C)/2903/2025	MANAS RANJAN BALI VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
267	D-WP(C)/1971/2025 WP(C)/2904/2025	UMAKANTA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
268	D-WP(C)/3609/2025 WP(C)/2905/2025	GANESH PRASAD PRADHAN VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
269	D-WP(C)/3195/2025 WP(C)/2906/2025	STATE LEVEL ALL ORISSA SETT. AND CONS. OF LANDS NON GAZETTED TECH. OFFICERS ASSOCIATION, SAMBALPUR VS STATE OF ODISHA	DEBASIS PANDA VS	// 0 //
270	D-WP(C)/3455/2025 WP(C)/2907/2025	CHITTARANJAN PATTNAIK VS COLLECTOR, KHURDA	NEELAKANTHA PANDA VS	// 0 //
271	D-WP(C)/3599/2025 WP(C)/2908/2025	KUMAR CHANDRA MAHARATHA VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
272	D-WP(C)/3460/2025 WP(C)/2909/2025	LAXMIPRIYA PATRA VS	ATUL TRIPATHY VS	// 0

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273	D-WP(C)/2811/2025 WP(C)/2910/2025	STATE OF ODISHA JYOTSHNAMAYEE MOHAPATRA VS	SUKANTA KUMAR MISHRA VS	// // 0
274	D-WP(C)/3598/2025 WP(C)/2911/2025	STATE OF ODISHA KANDURI MOHAPATRA VS	MANAS KUMAR CHAND VS	// // 0
275	D-WP(C)/3414/2025 WP(C)/2912/2025	STATE OF ORISSA RAMESH CHANDRA NAYAK VS	ANIL KUMAR DAS VS	// // 0
276	D-WP(C)/3594/2025 WP(C)/2913/2025	STATE OF ODISHA KUMUDINI PANDA VS	LAXMIKANTA MOHANTY VS	// // 0
277	D-WP(C)/3534/2025 WP(C)/2914/2025	STATE OF ODISHA AMIYA KUMAR PATTNAYAK VS	SWADHIN KESARI SINGH VS	// // 0
278	D-WP(C)/3661/2025 WP(C)/2915/2025	STATE OF ODISHA G. ASHOK KUMAR VS CHAIRPERSON OF CBEC,NEW DELHI	JAGAMOHAN PATTANAIAK VS	// // 0
279	D-WP(C)/3416/2025 WP(C)/2916/2025	SIBA PRASAD RAY VS	ANIL KUMAR DAS VS	// // 0
280	D-WP(C)/3593/2025 WP(C)/2917/2025	STATE OF ODISHA NARENDRA PRASAD BHOL VS	BISWAJIT PRADHAN VS	// // 0
281	D-WP(C)/3536/2025 WP(C)/2918/2025	STATE OF ODISHA BIPIN KUMAR VS	RANJIT MOHANTY VS	// // 0
282	D-WP(C)/3714/2025 WP(C)/2919/2025	UNION OF INDIA BABULAL SENAPATI VS	MANOJA KUMAR KHUNTIA VS	// // 0
283	D-WP(C)/3458/2025 WP(C)/2920/2025	STATE OF ORISSA SHOBHARAM TANDI VS	ATUL TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/3436/2025 WP(C)/2921/2025	RAJIB LOCHAN GAHIR VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
285	D-WP(C)/3515/2025 WP(C)/2922/2025	M/S. SPARKTECH, ENGINEERING AND CONSTRUCTION COMPANY, BBSR VS AUTHORISED OFFICER, PEGASUS ASSETS RECONSTRUCTION PVT. LTD., KOLKATA	KSHIROD KUMAR SAHOO VS	// 0 //
286	D-WP(C)/3485/2025 WP(C)/2923/2025	BIKRAMJIT MANGARAJ VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
287	D-WP(C)/3589/2025 WP(C)/2924/2025	MADHU NAG VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
288	D-WP(C)/3743/2025 WP(C)/2925/2025	NALINI KUMARI BAI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
289	D-WP(C)/3106/2025 WP(C)/2926/2025	ABDUL RAHEMAN VS THE DIRECTOR, DEPT. OF ANIMAL HUSBANDRY VETERINARY SERVICES, ODISHA, CUTTACK	MOHAMMED RIAZ VS	// 0 //
290	D-WP(C)/3493/2025 WP(C)/2927/2025	ABHIMANYU PARIDA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
291	D-WP(C)/3452/2025 WP(C)/2928/2025	PPS TRADING AND TRANSPORT LOGISTICS, MAHANA, CUTTACK VS STATE BANK OF INDIA, SME BRANCH, LINK ROAD, CUTTACK	SIDHARTHA DAS VS	// 0 //
292	D-WP(C)/3522/2025 WP(C)/2929/2025	SASHIREKHA MANDAL VS SETTLEMENT OFFICER, OFFICE OF THE MAJOR SETTLEMENT, CUTTACK	MANAS RANJAN BAUG VS	// 0 //
293	D-WP(C)/2596/2025 WP(C)/2930/2025	BIRENDRA KUMAR BEHERA VS STATE OF ODISHA	ARPIT SIKDAR VS	// 0 //
294	D-WP(C)/3328/2025 WP(C)/2931/2025	DHANIRAM SAHOO VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
295	D-WP(C)/2961/2025	GADADHAR PANIGRAHI	JYOTIRMAY GUPTA	//

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	WP(C)/2932/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/3506/2025 WP(C)/2933/2025	GUNTHA DAS VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
297	D-WP(C)/3509/2025 WP(C)/2934/2025	RASHMIRANJAN PATSANI VS GOVT OF INDIA	LINGARAJ SARANGI VS	// 0 //
298	D-WP(C)/3510/2025 WP(C)/2935/2025	DHARAM @ DARAM PRASAD NAIK VS ARATI NAIK @ ARATI BANJARA	DHANANJAYA MUND VS	// 0 //
299	D-WP(C)/2979/2025 WP(C)/2936/2025	ABINASH TARAI VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
300	D-WP(C)/3281/2025 WP(C)/2937/2025	CONSUMER BAR ASSOCIATION,CUTTACK VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
301	D-WP(C)/3749/2025 WP(C)/2938/2025	JASANI DEHURIA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
302	D-WP(C)/3832/2025 WP(C)/2939/2025	DR. AKHIL C.A VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
303	D-WP(C)/3512/2025 WP(C)/2940/2025	RAJ KISHORE SAHOO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
304	D-WP(C)/3741/2025 WP(C)/2941/2025	M/S.ASHA MEMORIAL TRUST, BBSR VS THE COLLECTOR AND D.M. CUTTACK	GOPABANDHU DASH VS	// 0 //
305	D-WP(C)/1860/2025 WP(C)/2942/2025	M/S WOMENS DEGREE COLLEGE, KAMAKHYANAGAR, DHENKANAL VS REGIONAL PROVIDENT FUND COMMISSIONER - II(PD), EPF ORGANISATION, CUTTACK	SOMANATH MISHRA VS	// 0 //
306	D-WP(C)/3752/2025 WP(C)/2943/2025	KISHOR PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// 0

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307	D-WP(C)/2492/2025 WP(C)/2944/2025	STATE OF ODISHA PITABASH HANSDAH VS	RUDRA NARAYAN PARIJA VS	// // 0
308	D-WP(C)/3004/2025 WP(C)/2945/2025	STATE OF ODISHA KARUNAKAR SAHOO VS	MANOJA KUMAR KHUNTIA VS	// // 0
309	D-WP(C)/3258/2025 WP(C)/2946/2025	STATE OF ODISHA SABITA AGRAWALA VS	SATYAJIT MOHAPATRA (2) VS	// // 0
310	D-WP(C)/3479/2025 WP(C)/2947/2025	STATE OF ODISHA KOYEL BANERJEE VS	SAILABALA JENA VS	// // 0
311	D-WP(C)/3655/2025 WP(C)/2948/2025	UNION OF INDIA BISHNU BEHERA VS	ASISH KUMAR RAY VS	// // 0
312	D-WP(C)/3375/2025 WP(C)/2949/2025	STATE OF ODISHA BHIMASENA BARIK VS	BASUDEV BARIK VS	// // 0
313	D-WP(C)/3651/2025 WP(C)/2950/2025	STATE OF ODISHA BISHNU PRASAD SUBUDHI VS	BYOMAKESH TRIPATHY VS	// // 0
314	D-WP(C)/3465/2025 WP(C)/2951/2025	ITISHREE BEHERA MANAGER CLAIMS, CHOLAMANDALAM M/S GENERAL INSURANCE CO.LTD,BBSR VS	GIRIJA PRASAD DUTTA VS	// // 0
315	D-WP(C)/2970/2025 WP(C)/2952/2025	AMARDEEP AGRAWALLA HEMANTA KUMAR ROUT VS	SARAT CHANDRA DASH VS	// // 0
316	D-WP(C)/2387/2025 WP(C)/2953/2025	STATE OF ODISHA MADAN MOHAN VS	JANAKI KANTA MAHAPATRA VS	// // 0
317	D-WP(C)/3606/2025 WP(C)/2954/2025	THE BRANCH MANAGER, CANARA BANK BASANTA KUMAR NAYAK VS	SESHADEV DASH VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/3483/2025 WP(C)/2955/2025	M/S. ANIL KUMAR PRUSTY, NAYAGARH VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
319	D-WP(C)/3612/2025 WP(C)/2956/2025	GANANATH PATTANAIAK VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
320	D-WP(C)/3605/2025 WP(C)/2957/2025	AJITA KUMAR PANDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
321	D-WP(C)/3263/2025 WP(C)/2958/2025	RAVI KUMAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
322	D-WP(C)/3621/2025 WP(C)/2959/2025	M/S. CITY RESTAURANT, 1ST GATE, BERHAMPUR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
323	D-WP(C)/3513/2025 WP(C)/2960/2025	ANJANA KUMAR PADHY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
324	D-WP(C)/3687/2025 WP(C)/2961/2025	SARMISTHA BEHERA @ NAYAK VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
325	D-WP(C)/3283/2025 WP(C)/2962/2025	DEBI PRASAD BISWAL VS ODISHA GRAMYA BANK, BBSR	DIGAMBARA MISHRA VS	// 0 //
326	D-WP(C)/3633/2025 WP(C)/2963/2025	BANSIDHAR PRADHAN VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
327	D-WP(C)/3469/2025 WP(C)/2964/2025	BHARAT BHUSHAN PANDA VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
328	D-ABLAPL/2740/2025 ABLAPL/1081/2025	SUMATI MALIK VS STATE OF ODISHA	PRITAM KUMAR MALLICK VS	SORO /48 /2025 0 //
329	D-ABLAPL/2754/2025	BABALU SETHI @ BAPI SETHY	TARUN KUMAR BISWAL	DHARMASALA /19 /2025

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	ABLAPL/1082/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/1971/2025 ABLAPL/1083/2025	ARJUN PRUSTY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KHANDAGIRI P.S. /122 /2021 () //
331	D-ABLAPL/2686/2025 ABLAPL/1084/2025	SABITRI ROUT @ MINU VS STATE OF ODISHA	SALYADU ANIL KUMAR DORA VS	KHARIAR /229 /2024 () //
332	D-ABLAPL/2547/2025 ABLAPL/1085/2025	BIBHUTI DALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /391 /2024 () //
333	D-ABLAPL/2432/2025 ABLAPL/1086/2025	KABU PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /422 /2024 () //
334	D-ABLAPL/2687/2025 ABLAPL/1087/2025	BRAHMANANDA CHHOTARAY @ CHHATOI VS STATE OF ODISHA	ARIJEET MISHRA VS	AIR FIELD P.S. /6 /2025 () //
335	D-ABLAPL/2548/2025 ABLAPL/1088/2025	BIRANCHI DALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /391 /2024 () //
336	D-ABLAPL/1553/2025 ABLAPL/1089/2025	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	BALASORE VIGILANCE /48 /2017 () //
337	D-ABLAPL/2689/2025 ABLAPL/1090/2025	BIKASH PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RENGALI (SAMBALPUR) /260 /2024 () //
338	D-ABLAPL/2205/2025 ABLAPL/1091/2025	KARUNAKAR NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	NAUGAON /13 /2025 () //
339	D-ABLAPL/2696/2025 ABLAPL/1092/2025	NEHUR MAHAMMAD VS STATE OF ODISHA	RAKESH BEHERA VS	TIGIRIA /294 /2024 () //
340	D-ABLAPL/2433/2025 ABLAPL/1093/2025	ALOK BEHERA @ HIMANSHU SEKHAR BEHERA VS	TARA PRASAD MOHAPATRA VS	MURIBAHAL /201 /2024 ()

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341	D-ABLAPL/2810/2025 ABLAPL/1094/2025	STATE OF ODISHA RANJAN KUMAR SETHI VS STATE OF ODISHA	LALITENDU MISHRA VS	// CHHENDIPADA /41 /2025 () //
342	D-ABLAPL/2702/2025 ABLAPL/1095/2025	RAJU HANTAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /155 /2023 () //
343	D-ABLAPL/1638/2025 ABLAPL/1096/2025	JULU @ JILU PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /5 /2025 () //
344	D-ABLAPL/2719/2025 ABLAPL/1097/2025	USHAMANI PATTANAIAK VS STATE OF ODISHA	KHAN MAHMOODUL HASAN NIAMATI VS	BAGHAMARI /169 /2024 () //
345	D-ABLAPL/2788/2025 ABLAPL/1098/2025	NARASINGHA NAYAK @ KUTULI NAYAK @ ISWAR VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /389 /2023 () //
346	D-ABLAPL/901/2025 ABLAPL/1099/2025	MITA PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /688 /2024 () //
347	D-ABLAPL/2736/2025 ABLAPL/1100/2025	ASHISH PARIDA VS STATE OF ODISHA	DEBASISH SAMAL VS	DHAMNAGAR /27 /2025 () //
348	D-ABLAPL/2555/2025 ABLAPL/1101/2025	PURUSOTTAM ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /16 /2025 () //
349	D-ABLAPL/2809/2025 ABLAPL/1102/2025	RITA GOCHHAYATA @ GOCHHAYAT VS STATE OF ODISHA	LALITENDU MISHRA VS	BRAHMAGIRI /632 /2024 () //
350	D-ABLAPL/2836/2025 ABLAPL/1103/2025	NALU PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /312 /2024 () //
351	D-ABLAPL/2831/2025 ABLAPL/1104/2025	BENUDHAR BARAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /15 /2025 () //

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352	D-ABLAPL/2333/2025 ABLAPL/1105/2025	PRESH KARTA @ PARESH VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	HEMGIR /510 /2024 () //
353	D-ABLAPL/2765/2025 ABLAPL/1106/2025	SARJU @ SAROJ AGARWAL VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	RAIRANGPUR (RURAL) /30 /2021 () //
354	D-ABLAPL/2832/2025 ABLAPL/1107/2025	BHALU SAMAL @ BHALU SAMAL LAGEN @ LAGEN SAMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /435 /2024 () //
355	D-ABLAPL/2802/2025 ABLAPL/1108/2025	NIRAJ KU RAY @ NIRAJ RAY @ NIRAJ KUMAR RAY VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /279 /2024 () //
356	D-ABLAPL/2013/2025 ABLAPL/1109/2025	BIBHUTI BEHERA VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	DHENKANAL SADAR /8 /2025 () //
357	D-ABLAPL/2303/2025 ABLAPL/1110/2025	SHYAMAGHAN BHUJABAL@SHYAMA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /13 /2025 () //
358	D-ABLAPL/2705/2025 ABLAPL/1111/2025	SAJJAN PODDAR VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	//0 () //
359	D-ABLAPL/2727/2025 ABLAPL/1112/2025	MANORANJAN MOHAPATRA @ MANARANJAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000448/2016
360	D-ABLAPL/2310/2025 ABLAPL/1113/2025	KARIM MAHAMMAD@BUNTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /9 /2025 () //
361	D-ABLAPL/2121/2025 ABLAPL/1114/2025	SURYAKANTA SAHOO VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	//0 () //
362	D-ABLAPL/2772/2025 ABLAPL/1115/2025	JAGANNATH PETIA VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /9 /2025 () //
363	D-ABLAPL/2834/2025	TOPHAN MOHANTY	JYOTIRMAYA SAHOO	JANKIA P.S. /17 /2025

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	ABLAPL/1116/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/2386/2025 ABLAPL/1117/2025	SAMBITBRATA PANIGRAHI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //
365	D-ABLAPL/2857/2025 ABLAPL/1118/2025	PRAFULLA KUMAR MANDAL VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	PALLAHARA /4 /2025 () //
366	D-ABLAPL/2673/2025 ABLAPL/1119/2025	ANANTA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	NUAGAON /97 /2020 () //
367	D-ABLAPL/2707/2025 ABLAPL/1120/2025	ISWAR MAHANTA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KALINGA NAGAR /17 /2025 () //
368	D-ABLAPL/2340/2025 ABLAPL/1121/2025	JALAL UDDIN @ JALLAL UDDIN KHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /10 /2025 () //
369	D-ABLAPL/2402/2025 ABLAPL/1122/2025	SANTOSH KUMAR NAIK VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	CHAMPUA /3 /2025 () //
370	D-ABLAPL/2861/2025 ABLAPL/1123/2025	RABI NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHANDAGIRI P.S. /883 /2024 () //
371	D-ABLAPL/2430/2025 ABLAPL/1124/2025	RAHAS PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /506 /2024 () //
372	D-ABLAPL/2595/2025 ABLAPL/1125/2025	MANA@MANORANJAN BALA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	MARINE PS AT JAMBO /10 /2025 () //
373	D-ABLAPL/2860/2025 ABLAPL/1126/2025	MANIA MUNDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAMBARI /208 /2024 () //
374	D-ABLAPL/2818/2025 ABLAPL/1127/2025	DIPTI BHUSAN KANUNGO VS	ANUPAM DASH VS	BALIAPAL /314 /2024 ()

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375	D-ABLAPL/2688/2025 ABLAPL/1128/2025	STATE OF ODISHA PADMANABHAN PILLAI VS	JAYDEEP PAL VS	// LAXMISAGAR P.S. /19 /2025 ()
376	D-ABLAPL/2132/2025 ABLAPL/1129/2025	STATE OF ODISHA Y.SEKHAR VS	SHYAM SUNDAR TRIPATHY VS	// //0 ()
377	D-ABLAPL/2594/2025 ABLAPL/1130/2025	STATE OF ODISHA SITUN ROUT VS	PRADIPTA BEURA VS	// ATHGARH /88 /2022 ()
378	D-ABLAPL/2766/2025 ABLAPL/1131/2025	STATE OF ODISHA SARJU @ SAROJ AGARWAL VS	PRANAB KUMAR SAMANTRAY VS	// RAIRANGPUR (RURAL) /31 /2021 ()
379	D-ABLAPL/38801/2024 ABLAPL/1132/2025	STATE OF ODISHA RAKESH KUMAR SINGH VS	DEO KUMAR AJMERIA VS	// MAHILA PS SAMBALPUR /31 /2024 ()
380	D-ABLAPL/2770/2025 ABLAPL/1133/2025	STATE OF ODISHA LINGARAJ PRADHAN VS	SIDDHARTHA SAMAL VS	// SATYABADI /58 /2022 ()
381	D-ABLAPL/2699/2025 ABLAPL/1134/2025	STATE OF ODISHA TOFAN @ TOPHAN KUMAR MAHANANDA VS	BIRAJA PRASAD NANDA VS	// RENGALI (SAMBALPUR) /260 /2024 ()
382	D-ABLAPL/2833/2025 ABLAPL/1135/2025	STATE OF ODISHA PRASHANT KUMAR TARAI VS	ANUPAM DASH VS	// CHATRAPUR /480 /2024 ()
383	D-ABLAPL/2665/2025 ABLAPL/1136/2025	STATE OF ODISHA CHIKUNU JALI @ RAJESH JALI VS	SUDHANSU PRASAD MAHAPATRA VS	// BALIAPANDA /208 /2024 ()
384	D-ABLAPL/2842/2025 ABLAPL/1137/2025	STATE OF ODISHA UDIT ANSUMAN MAJHI @ UDIT ANSHUMAN MAJHI @ SIBU VS	KEDAR SANKAR SAHU VS	// BALIMI /178 /2024 ()
385	D-ABLAPL/2843/2025 ABLAPL/1138/2025	STATE OF ODISHA BANDHU MAHAKUL VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// PALLAHARA /266 /2024 () //